

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-211/2013/11327/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the ²⁰ 22 November, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/DH/I-1/2023/3452/Estt., dtd 10.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.11.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.11.2023 till the morning of 16.11.2023.** The Civil Judge-cum-Assistant Sessions Judge, Dima Hasao, Haflong and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdf
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-211/2013/11328/A, dated , 22-11-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

SR
JT. REGISTRAR (VIGILANCE)